RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2025/233

Date: 13/05/2025

Mr. Ajay Kumar was offered appointment as Probationer Trainee Library Restorer, vide order No. Estt/HC/2024/471 dated 17.10.2024 with the direction to join his duties upto 25.10.2024. Vide order no. Estt/HC/2024/551 dated 04.12.2024, his joining time was extended for Six months from the date of appointment, but he failed to report for joining, therefore, his appointment to the post of Library Restorer is hereby canceled with immediate effect:-

S. N.	Merit No.	Name of Candidate Sarva Shri	D.O.B.	Male/ Female	Cat./Sub.	Place of posting
1	29	AJAY KUMAR S/O RAM PRASAD MAHALA	01.12.1987	Male	OBC-NCL	Jaipur

By Order

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)52/2024/1434

Date: 13/05/2025

Copy forwarded to the following for information and necessary action through e-mail/whatsapp:-

- 1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I)/OSD (Computer), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2. Confidential Section, Rajasthan High Court, Jodhpur.
- 3. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
- 4. Concerned Shri Ajay Kumar S/o Ram Prasad Mahala R/o Plot No. 69, 200 Feet By Pass, Sirsi Road, Ramalaya Vatika, Panchyawala, Jaipur-302021.

(e-mail:- tipuajay@gmail.com)

5. Personal file.

REGISTRAR (ADMN.)